

IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

CA No. 92/2018/ C-IV in (IB)-560/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s Gromax India**Applicant**

Vs.

M/s SBO Export Pvt. Ltd.**Respondent**

Order delivered on 10.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Rahul Shukla, Adv.
Mr. Bhuvan Ravindran, Adv.
Mr. Abhishek Anand, RP

For the Respondent :

ORDER

Present Application being CA No. 92/2018, C-IV is filed by RP Mr. Abhishek Anand with the prayer to issue bailable warrants against two ex-directors namely Mr. Sunil Garg and Mr. Raju Gujral. It is seen from the previous order that on 29.08.2018 order of this Tribunal was served dasti on both the directors despite of that none was remained present on 26.09.2018. It is seen that out of the three directors being Mr. Manoj Kumar, Mr. Sunil Garg and Mr. Raju Gujral, the founder director Mr. Manoj Kumar is in the custody. Hence, the

warrants are sought for the other two directors. It is further stated in the application that initiation of CIRP has begun on 30.07.2018 but till date IRP/RP has not been able to receive any information due to the total non-cooperation and none appearance of the ex-directors. In view of this and in view of non-compliance of the summons issued, this application deserved to be allowed. Let theailable warrants be issued against two directors being Mr. Sunil Garg and Mr. Raju Gujral to be executed by the office of the Deputy Commissioner of Police New Delhi and the aforesaid directors shall furnish bail bonds in the sum of Rs. 50,000/- with two sureties of the same amount. Let the appropriate steps be taken by the police department to ensure appearance of ex-directors in order to appear before this Court on the next date of hearing. A copy of this order be sent to DCP, New Delhi by the Registrar at the earliest.

Order dasti.

CA No. 92/2018, C-IV is disposed of in terms of the above order.

Fix for further consideration and appearance of ex-directors on 13.11.2018.

Goldy Sehgal

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

